



2026:AHC:42963-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

SPECIAL APPEAL DEFECTIVE No. - 76 of 2026

Smt. Anuradha

.....Appellant(s)

Versus

State of U.P. and 3 others

.....Respondent(s)

Counsel for Appellant(s)	:	Indu Shekhar Tripathi
Counsel for Respondent(s)	:	C.S.C., Vishal Tandon

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

In Re:- Correction Application No. 3 of 2026

1. Application seeking correction has been made *inter alia* indicating that in fourth line of the second paragraph of the order dated 10.02.2026, 'Rampur' instead of 'Rampuri' has been indicated.
2. For the reasons indicated in the application, the same is allowed.
3. In the order dated 10.02.2026, instead of 'Rampur', 'Rampuri' shall be read in the second paragraph.
4. This order shall form part of the order dated 10.02.2026.

(Kshitij Shailendra,J.) (Arun Bhansali,CJ.)

February 25, 2026

P.Sri./AKShukla